

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2767
ANSWERED ON:12.12.2006
SETTING UP OF ALUMINA /ALUMINIUM PLANT IN ORISSA
Gamang Shri Giridhar

Will the Minister of MINES be pleased to state:

- (a) Whether the State Government of Orissa had recommended for mining lease for setting up Alumina and Aluminium plants in Orissa ;
- (b) If so, the details of the area leased out and the names of the industries thereof; and
- (c) The steps so far taken by the Government regarding the rehabilitation, environment and forest clearance ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF MINES (DR. T. SUBBARAMI REDDY)

(a) Yes, Sir.

(b) As per the information given by the Government of Orissa, the details are as under :-

Sl.No.	Name of the Industries	Name of the applicant	Location	Area (in Hects.)
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1.	M/s Sterlite Industries (INDIA) Ltd.	M/s. OMC Ltd.	Lanjigarh, Kalahandi	721.323
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(Vendanta Alumina Ltd.) District

2.	M/s Aditya Aluminium Project (Hindalco Industries Ltd.)	-do- Korapur (revised)	Kodingamali, District	715.075 447.25
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3.	M/s Utkal Alumina International Ltd. (INDALCO)	-do- Rayagada	Baphalimali, District	1388.74
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(c) The Government of Orissa has informed that it has framed the "Orissa Resettlement and Rehabilitation Policy, 2006". Rehabilitation of the displaced/affected persons is done by the Government of Orissa as per the provisions of the said policy. Ministry of Environment and Forests(MoEF) has informed that it had received a proposal for Environmental Clearance in respect of Lanjigarh Bauxite Mining Project of M/s Orissa Mining Corporation Ltd. in June 2005. The project was appraised by the Expert Committee

(Mining) in March, 2006. MoEF has closed the file on 1.12.2006 since the project proponent did not submit the clarifications on various issues requested by the Expert Committee. As regards Forest Clearance, MoEF has informed that a proposal for diversion of 660.749 hect. of forest land in favour of M/s Orissa Mining Corporation has been received by it. The overall matter of Forest Clearance is subjudice in the Hon'ble Supreme Court.